

quantities so supplied are shown below:—

(i) *Under Commodity Grant sanctioned by the Government of India.*

(in metric tonnes)

Kerosene Oil . . . . .	41,418
Other refined petroleum products	57,980

The full requirements as specified by Bangladesh from time to time were met through the agency of the Indian Oil Corporation. These supplies were made till November, 1972.

(ii) *Under commercial agreement between the IOC and Bangladesh Government (as on date).*

(in metric tonnes)

Kerosene Oil . . . . .	29,363
Other refined petroleum products	31,567

In addition to the above, Bangladesh Government have now requested the Government of India to arrange further exports of Kerosene Oil, Motor Spirit and other refined petroleum products to the extent of 56,000 tonnes in addition to the present contract of 1.28 lakh tonnes to be supplied upto the end of August, 1973. These are required to be supplied in May and June, 1973. Efforts are being made to meet these additional requirements to the extent possible.

**Railway line from Raipur to Jagdalpur in Bastar District of Madhya Pradesh**

7938. SHRI SUKHDEO PRASAD VERMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether survey work in regard to the Railway line from Raipur to Jagdalpur in Bastar District has since been completed;

(b) if so, the time by which the construction work will be started and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) to (c). There is already a B.G. line from Raipur to Dhalli-Rajhara via Bhdlat. A traffic survey for a B.G. line from Dhalli-Rajhara to Dantewara/Jagdarpur in Bastar area has recently been completed and the report is under examination of the Railway Board. Meanwhile Final Location Survey for this line has also been taken up. Further consideration to this proposal will be given after the results of this survey become known.

**Utilization of resources for generation of Power in M.P.**

7939. SHRI SUKHDEO PRASAD VERMA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether resources for generating power in Madhya Pradesh are not being utilized properly;

(b) whether any survey in this regard has been made by the Central Government during the last two years; and

(c) if so, the main features thereof and reaction of the Central Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VERMA): (a) The natural energy resources available in Madhya Pradesh for power development are being utilised in a phased manner. As a result of this the power supply position in Madhya Pradesh has always been comfortable.

(b) and (c). The hydro-electric power potential in Madhya Pradesh has been estimated at over 4 million KW at 60 per cent load factor, according to the hydro-electric survey conducted in the fifties. However, no survey has been conducted by the Central Government during the last

The total reserves of coal are estimated at 8,480 million tonnes, which are located in the Central India Coal fields of Madhya Pradesh. Madhya Pradesh generates 177 MW of hydro and 800 MW of thermal power at present. During the Fifth Plan, it is proposed to add 186 MW hydro and 1,180 MW of thermal capacity.

**Production of fertilizers hit due to shortage of Power**

7940. SHRI SUKHDEO PRASAD VERMA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether production of fertilizers has been hit due to the shortage of power in the country; and

(b) if so, the extent thereof and the positive steps Government propose to take in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) A production loss of about 40,000 tonnes of Nitrogen in 1971-72 and about 60,000 tonnes of nitrogen during 1972-73 was sustained on account of power cuts, voltage fluctuations/dips etc. Efforts are being continued to (i) secure exemption for the fertilizer industry from power cuts imposed by the concerned authorities; and (ii) ensure stability of the power systems.

**Central help for Srisaillam**

7941. SHRI P. NARASIMHA REDDY:

SHRI M. RAM GOPAL REDDY:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the attention of Government has been drawn to the editorial under the heading "Central Help for Srisaillam" in the *Hindu*,

(b) whether the Central Government propose to treat this vital power project on par with the Kalinadi Project in Mysore for suitable assistance outside the Plan to enable its early completion?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VERMA): (a) Yes, Sir.

(b) In the case of Kalinadi Stage I Project in Mysore, the Centre agreed to finance the project only during the Fourth Plan period in order to enable the State to bring the Project into operation in the first half of the Fifth Five Year Plan. The State is expected finance the Scheme during the Fifth Plan period. The question of financing Srisaillam Project during the Fourth Plan period by the Centre will have to be examined among other relevant considerations from the point of view of the States' ability to finance it within the State Plan during the Fifth Plan period.

**Setting up of Captive Power Generation Plants by Private Industrial Units**

7942. SHRI P. NARASIMHA REDDY:

SHRI M. S. SANJEEVI RAO:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Government have decided to permit and encourage Private Industrial Units to set up Captive Power generation plants; and

(b) if so, what incentives are proposed to be given to initiate and accelerate this practice?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VERMA): (a) and (b). As a measure of better energy utilisation, Govern-